

**05.04.2024**

**SUPPLEMENTARY LIST**

**ROOM NO. 101, FIRST FLOOR, BLOCK-A  
BEFORE SH. SANJAY KUMAR SHARMA, REGISTRAR  
(PHYSICAL HEARING COURT)**

**AT 11:00 A.M.**

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**<https://jrdhc.webex.com/meet/jrdhc12>**

**DELETION NOTE**

**W.P.(C) 5873/2022 LISTED AT ITEM NO. 30 IS DELETED AS THE SAME LISTED BEFORE  
MS. BHAWANI SHARMA, (DHJS),JOINT REGISTRAR (JUDICIAL).**

05.04.2024

## SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR  
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)  
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

| ITEM<br>NUMBER                        | CASE<br>NUMBER                                                                                                                     | PARTY NAME                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | ADVOCATE NAME                             | OTHER<br>INFORMATION |
|---------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|----------------------|
| <b>CASES LISTED BEFORE REGISTRARS</b> |                                                                                                                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                           |                      |
| 31                                    | W.P.(C)-5873/2022<br>CM APPL. 357/2023<br>CM APPL. 22814/2023<br>CM APPL. 40805/2023<br>CM APPL. 40806/2023<br>CM APPL. 47802/2023 | RATUL PURI<br>V/s UNION OF<br>INDIA & ORS.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | TALIB KHAN, MUKUL MALIK,<br>PANKUSH GOYAL |                      |
|                                       |                                                                                                                                    | <b>OTHER DETAILS OF ADVOCATES:</b><br>MUDIT JAIN AND<br>TALIBKHAN(TALIBKHANADV@GMAIL.COM)(9971515733)(PETITIONER)<br>UNION OF INDIA<br>(UIDHC@GMAIL.COM)(23384193)(RESPONDENT)<br>ARUN (ADVARUN36@GMAIL.COM)()(RESPONDENT)<br>V J S C (VJ_SC@YAHOO.COM)()(RESPONDENT)<br>O P GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT)<br>HARDIK<br>SHARMA(ADVMUKULMALIK@GMAIL.COM)(7011865252)(PETITIONER)<br>DELHI DCIT JUDICIAL<br>HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)<br>UNION OF<br>INDIA(UIDHC@GMAIL.COM)(23382163)(RESPONDENT)<br>HARDIK<br>SHARMA(ADVMUKULMALIK@GMAIL.COM)(7011865252)(PETITIONER)<br>INCOME<br>TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN,<br>UIDHC@GMAIL.COM)()(RESPONDENT)<br>VINIT(VINIT@ADYANTLEGAL.COM)()(RESPONDENT)<br>HARDIK<br>SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386956)(PETITIONER)<br>DELHI DCIT JUDICIAL<br>HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)<br>UNION OF<br>INDIA(UIDHC@GMAIL.COM)(23382163)(RESPONDENT)<br>UOI(UIDHC@GMAIL.COM)()(RESPONDENT)<br>ZOHEB<br>HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)()(RESPONDENT)<br>GAGAR CO(GAGARCO@GMAIL.COM)()(RESPONDENT)<br>SANJAY<br>BAJAJ(SANJAYBAJAJ@BBLSDDELHI.COM)()(RESPONDENT)<br>O P GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT)<br>KUSH<br>SHARMA(KUSHSHARMA84@GMAIL.COM)()(RESPONDENT)<br>SAGAR<br>DIWAN(SAGARDIWAN@BBLSDDELHI.COM)()(RESPONDENT)<br>VINEET(VINEETDHC@GMAIL.COM)()(RESPONDENT)<br>TUTKARSH(TUTKARSH@GMAIL.COM)()(RESPONDENT) |                                           |                      |

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